

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

SUB: Training to learned Judicial Officers to effectuate the directions under order dated 14.09.2022 passed in Suo Moto Writ Petition (Criminal) No.4 of 2021 by the Hon'ble Supreme Court of India - Certain directions issued - Online training programme scheduled on 19.11.2022 (Saturday) - Orders - Issued - Regarding.

READ: Letter Roc.No.83/SO/2019, dated 02.11.2022 from the Officer on Special Duty and Incharge Director.

ORDER ROC.NO.742/2022-B.SPL., DATED:04.11.2022

Having considered the circumstances stated in the letter of the Officer on Special Duty (Incharge Director) High Court of Andhra Pradesh, under reference cited, High Court made the following order:-

The following Judicial Officers are nominated to attend Online training programme, scheduled to be held on 19.11.2022 (Saturday).

1	I Additional District Judge/One of the Additional District Judge of all Districts.
2	Chief Judicial Magistrate of all Districts and Chief Metropolitan Magistrate of Metropolitan Areas.
3	One of the Judicial Magistrate of First Class working at the District Head Quarters.

Schedule for the Online training is as follows:

10.00 A.M. TO 10.30 A.M.	Plea bargaining
10.30 A.M. TO 11.15. AM.	Compounding of Offences
11.30. A.M. TO 12.NOON	Probation of Offenders Act, 1958
12.00 NOON TO 1.P.M.	Interactive session on the subjects

The Incharge Director, Andhra Pradesh Judicial Academy will conduct the said Online training.

All the Unit Heads are requested to make necessary incharge arrangements to the officers who have been nominated to participate Online training programme scheduled to be held on 19.11.2022 (Saturday) from 10.00 AM. To 1.00 P.M.

Scrub
04.11.22
REGISTRAR (VIGILANCE)

To

1. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website)
2. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravari.
3. The Officer on Special duty and Incharge Director, Andhra Pradesh Judicial Academy, Amaravati.
4. **THE PRL. DISTRICT JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru
5. The Judicial Magistrate of First Class of District Head Quarters.
6. The Chief Judicial Magistrate of the District and Chief Metropolitan Magistrate of Metropolitan Area.
7. The I Additional District/Additional District Judge of each District.